BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company		Eternity Infrabuild Pvt Ltd & Ors  230-232		
Under Section				
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma 2. Mr Aniket Agarwal Adv for Sala 3. Ms. Rusha Sala Pathicum 10111 4. Ms TIAINLA 0/0 RD (ER)

Dy Duactor MCA 10.11017

## ORDER

- Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Afairs representing the Central Government are present.
- Ld. Counsel for the petitioner has filed affidavit of compliance of the earlier order along with the copy of the newspaper wherein notice has been published. The Regional Director has filed affidavit of reply wherein no

objection has been raised against the proposed scheme. The Official Liquidator has also filed his report. After publication of notice in newspapers petitioners are to file affidavit whether any objection has been received from any party or not. Petitioner is directed to file affidavit by 15/11/2017.

List on 17/11/2017 for further order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)